of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Madras Refineries Limited has submitted a techno-economic feasibility report to have an oil refinery at Thanjavur in Tamil Nadu;

(b) if so, what are the details thereof; and

(c) whether the report has been approved by the Union Government; if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) to (c) Madras Refineries Ltd. (MRL) have submitted a Detailed Feasibility Report for setting up facilities for the distillation of 500,000 TPA of crude oil and separation of 16,500 MT/Year of LPG in the Cauvery basin. The project is estimated to cost Rs. 104.4 crores. The Detailed Feasibility Report is being processed for obtaining the approval of the Government.

Use of lead compounds for Motor Spirit

660. SHRI RAM AWADHESH SINGH : Will the Minister of PET-ROLBUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that 1023 MT of lead compounds were used for 87 Octone Motor Spirit by Different companies during 1983-84 and if so, what were quantities used for subsequent years;

(b) whether there is a wide range of fluctuation in mixing lead with petrol by different refineries leading to health and environmental problems for the users; and

(c) whether Government would forthwith stop addition of the lead compounds in petrol as is being done in many advanced countries 1**72**,

THE MINISTER OF STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) to (c) The information is being collected and will be laid on the Table of the House.

इलाहाबाद में नए पेट्रोल पम्प झौर गैस एजेंसियां

661. श्री सत्य प्रकाश मालवीय । क्या पेट्रोलियम सौर प्राक्नतिक गैस मंत्री यह बताने की हपा करेंगे कि :

(क) 1988-89 के दौरान सरकार द्वारा इलाहाबाद में कितनी पेट्रोलियम ग्रौर गैन एजेंतिया आबंटित किये जाने का विचार है ; ग्रौर वे किस किस स्थान के लिये जावंटित की जायेगी ; ग्रौर

(ख) इप संबंध में क्या कार्यवाही की जा रही है ?

पेट्रोलियम भौर प्राकृतिक गैस मंद्रा-लय के राज्य मंत्री (भी जहम दल) # (क) और (ख) तेल उद्योग की 1988-89 तक की **व**ाधिक विपणन यो**ः**ना**में** तेल 👘 कम्पनियों द्वारा इलाहाबाद में 🗗 एल पो जी वितरण केन्द्र स्थापित करने की यो क्तायें हैं । तेल रद्योग की की **वा**णिक विपण्न 1987-88 तक योजना में तेल कम्पनियों द्वारा इलाहाबाद में 4 खुदराबिकी केन्द्र स्थाति करने की योजनायें हैं। इनका काम विभिन्न चरकों में है।

तरलीकृत पेट्रोलियम गैस के सिए महाराष्ट्र सरकार का बावा

662. भी विश्वास राव रामराव पाटिस : क्या पेट्रोलियम मौर प्राकृतिक गैस मंत्रो यह बतने की क्रया करेंगे कि :

(क) क्या यह सच है कि बोम्बे हाई से निकाली ज ने वालो प्राकृतिक गैस में से म*ा* राष्ट्र को उसका उचित भाग नहीं दिया ज**ा हा** है ;

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(ख) क्या यह भो सच है कि महाराष्ट्र सरकार ने हाल ही में राज्य यें तरलो-इत पेट्रोलियम गैस की कमो के बारे में केन्द्रोय सरकार को अप्रगत कर या है; ग्रीर

(ग) यदि उपयुक्त भग (क) **ं**उतर "हां" में हो **ग्रीर** क∎ (ख) तो इसका ब्य`(रा क्या है ग्रांर केन्द्र सरकार द्वारा इस दिशा में क्या कदम उठाये जा रहे हैं ?

पेट्रोलियम और प्राकृतिक गैस मंत्रा-लय के राज्य मंत्री (धी ब्रह्म दत्त)। (क) जो, नहीं।

(ख) जी, हां।

(ग) महाराष्ट्र सहित देश के अनेक भागों में स्थायों रूप से एल पो जी ₹ रिफिलों की सप्लाई में बैक्लॉग उन्पन्न हुन्रा जिसका कारण एल पो जी उगलःधता में कमी ग्राना भारो र्त) **या** इसके अतिरिक्त परित्रहन, ग्रीशोगिक तथा ग्रन्य परिचालन की संबंध समस्यांगे थीं । पहले से हा उठायें गये कदमों के फलस्वरूप स्थिति में महत्वपूर्ण सुधार हुग्रा है। देश में एल पो जो के उत्न दन की माधिकंतम करने के लिये प्रयास किये जा रहे भौर संभव सोमा तक ग्रायात के द्वारा सप्ताई को बढ़ाया जा रहा है। भो उनमोरताओं को निर्माम तरलाई सुनिषिचत क रने लि‡ तेस उद्योग के दार। स्थिति पर सूक्ष्मनजर रखी जा रहा है।

Price control on Calcium Formulations

663. SHRI CHANDRIKA PRA-SAD TRIPATHI : Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that the sales turn over of each preparation of Osto Calcium tablets, Calcium Sandoz tablets, Osto Calcium Syrup, Calcium Sandoz Syrup and Calcium Sandoz injection during 1986 was between Rs. 150 lakhs and Rs. 350 lakhs;

(b) if so, on what grounds calcium and its salts have been price decontrolled;

(c) whether it is a fact that his Ministry and Kelkar Committee received a number of representations for inclusion of these drugs under price control;

(d) if so, what is the number of such representations received along with the details thereof;

(e) whether it is a fact that Kelkar Committee made observation in its supplementary report that these preparations should be under price control; and

(f) what is the composition of each of these preparations and whether in view of the guidelines issued about major ingredients under price control, these preparations fall under price control?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) and (b) Sales turn over of formulations is not monitored. Calcium and its salts were priced decontrolled as per recommendations of the Kelkar Committee. The same when used informulations in combinations with vitamins are, however, price controlled.

(c) to (e) The Kelkar Committee in its supplementary report has stated that representations were received from the members of parliament on the non-inclusion of calcium and iron compounds. The Committee felt that since majority of these items were in combination with Scheduled drugs and consequently come under price control, inclusion of these items in the list of Scheduled drugs could only expand the span of price control.

(f) The required details are given in the attached statement.